



No. DJA/Trg/Conf./ASJ Spl. Courts/2046/2026/2177

21st April, 2026

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, South, Saket
3. The Ld. Principal District & Sessions Judge, South-East, Saket
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, North-East, KKD
7. The Ld. Principal District & Sessions Judge, West, THC
8. The Ld. Principal District & Sessions Judge, North, Rohini
9. The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC
10. The Ld. Principal District & Sessions Judge, New Delhi, PHC
11. The Ld. Principal District & Sessions Judge, Shahdara, KKD
12. The Ld. Principal District & Sessions Judge, South-West, Dwarka



Sub.: Core Competence Conference for Knowledge, Skill & Perspective Development ASJs holding Special Courts under MCOCA/UAPA/NIAA/SC & ST Act/RPWDA/PBPTA (Full Strength) and Public Prosecutors attached with these courts on 23rd May, 2026.

Respected Madam/Sir,

As per the approved Training Calendar 2026, the Delhi Judicial Academy shall be conducting a Core Competence Conference for Knowledge, Skill & Perspective Development ASJs holding Special Courts under MCOCA/UAPA/NIAA/SC & ST Act/RPWDA/PBPTA (Full Strength) and Public Prosecutors attached with these courts on 23rd May, 2026 at the Delhi Judicial Academy.

The approved nomination list of Judicial Officers for the aforesaid programmes is enclosed as Annexure 'A'.

It is requested that the Judicial Officers posted in your district as per Annexure 'A' may kindly be communicated about their nomination in the aforesaid programmes through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 23rd May, 2026, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Encl.: As above

(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No. JOTP/RACC/Gaz./2026/ 5125-5135/D

Dated: 22/04/2026 at 01:25 P.M.

Copy forwarded alongwith its enclosure for information and necessary action to:-

1. Sh. Dig Vinay Singh, Special Judge (PC Act) (CBI) Rouse Avenue Court Complex, New Delhi.
2. Sh. Gaurav Rao, Special Judge (PC Act) (CBI) Rouse Avenue Court Complex, New Delhi.
3. Sh. Jitendra Singh, Special Judge (PC Act) (CBI) Rouse Avenue Court Complex, New Delhi.
4. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
5. The P.S. to the Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
6. The Web-site Committee, Tis Hazari Courts, Delhi.

Officer In-charge (Jud.)
for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act) (CBI)
Rouse Avenue Court Complex
New Delhi

22/04/2026

**Nomination List for
Core Competance Conference for Knowledge, Skill and Perspective Development
for
ASJs holding Special Courts under MCOCA/UAPA/NIAA/SC & ST
Act/RPWDA/PBPTA (Full Strength)
on
23rd May, 2026**

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Mr. Abhishek Goyal	ASJ	3	Central	THC
2	Mr. Amit Bansal	ASJ	2	New Delhi	PHC
3	Mr. Anuj Agarwal	ASJ	3	South-East	Saket
4	Ms. Charu Aggarwal	ASJ (E-court)	2	Shahdara	KKD
5	Mr. Dig Vinay Singh	Special Judge (PC Act) (CBI) (MPs/MLAs Cases)	9		Rouse Avenue
6	Mr. Gaurav Rao	Special Judge (PC Act) (CBI)	1		Rouse Avenue
7	Mr. Jitendra Singh	Special Judge (PC Act) (CBI)	23		Rouse Avenue
8	Ms. Manu Vedwan	ASJ+Spl. Judge (NDPS)	2	East	KKD
9	Mr. Muneesh Garg	ASJ	3	North-West	Rohini
10	Mr. Pitamber Dutt	Principal District & Sessions Judge		New Delhi	PHC
11	Mr. Prashant Sharma	ASJ	3	New Delhi	PHC
12	Mr. Rajinder Kumar	ASJ	3	West	THC
13	Mr. Samar Vishal	ASJ	2	South	Saket
14	Mr. Sameer Bajpai	ASJ	3	Shahdara	KKD
15	Mr. Saurabh Partap Singh Laler	ASJ	5	New Delhi	PHC
16	Ms. Sheetal Chaudhary Pradhan	ASJ	2	South-East	Saket
17	Ms. Shilpi Jain	ASJ	2	Central	THC
18	Mr. Shivaji Anand	ASJ-cum-Special Judge (NDPS)	2	North-West	Rohini
19	Ms. Shivali Bansal	ASJ	2	South-West	Dwarka
20	Mr. Sonu Agnihotri	ASJ	3	South	Saket
21	Mr. Subhash Kumar Mishra	ASJ	3	East	KKD
22	Mr. Sushil Kumar	ASJ	4	North	Rohini
23	Ms. Twinkle Wadhwa	ASJ	2	North-East	KKD
24	Ms. Vandana	ASJ	2	North	Rohini
25	Ms. Vandana Jain	ASJ	3	South-West	Dwarka
26	Mr. Vineet Kumar	ASJ	2	West	THC
27	Dr. Vishal Gogne	Special Judge (PC Act) (CBI) (MPs/MLAs Cases)	24		Rouse Avenue

8-152
26-9PM